

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) No, Sir.

(b) Does not arise.

(c) No representation has been received by the Government on this subject.

(d) Does not arise.

Deaths due to Encephalitis

332. SHRI SHAMIM HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that hundreds of people have died due to Encephalitis in U.P., Bihar, Assam as reported in 'Assam Tribune' of 16th September, 1990;

(b) if so, the details of deaths caused in each State; and

(c) what steps Government have taken to combat the menace?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) to (c) The Government has seen the news items reported in the 'Assam Tribune' 16th September, 1990. According to the information received from the State Governments, deaths due to Japanese Encephalitis reported during 1990 are as under:—

Assam	114
Bihar	25
U. P.	67

The following specific steps are being taken by the State Governments to control Japanese Encephalitis:—

- Early diagnosis and prompt treatment of Japanese Encephalitis.
- Health Education to improve awareness and ensure community participation in the programme for prevention and control of Japanese Encephalitis.
- Vector control to prevent transmission through insecticidal spray with appropriate insecticides.

— Vaccination of children, who are more vulnerable for Japanese Encephalitis in areas having high endemicity.

— N.I.V. Pune, NICD, Delhi, S.T.M., Calcutta and All India Instt. of Hygiene & P.H. Calcutta have been involved for epidemiological investigations and viral confirmation.

Target of windpower in 8th Plan

333. SHRI SHAMIM HASHMI: Will the Minister of ENERGY be pleased to state:

(a) whether a target of 500 MW of wind power for the Eighth Plan has been proposed at a National Symposium held at Madurai in October, 1990;

(b) whether an overall target of 3000 MW has also been suggested by the year 2000; and

(c) whether Government have accepted the suggestions specially in the light of shortages of conventional fuels and future needs; if so, the details thereof?

THE MINISTER OF STATE FOR ENERGY (SHRI BABAN RAO DHAKNE): (a) and (b) Yes, Sir.

(c) The wind energy programme is likely to be enlarged during the Eighth Plan. The specific targets will be fixed depending on the 8th Plan allocation to be made for this area.

**कोल इंडिया लिमिटेड में भ्रष्टाचार
अव्यवस्थित अधिकार**

334. श्री शंकरदयाल सिंह :
क्या ऊर्जा मंत्री यह बताने की स्था
करेंगे कि :

(क) पिछले छः महीनों के दौरान
कोल इंडिया लिमिटेड में कार्यरत कितने
अधिकारियों के विरुद्ध भ्रष्टाचार के
आरोप लगे हैं ; और

(ख) जिन अधिकारियों के विरुद्ध समुचित कार्यवाही की गई, उनके नाम क्या हैं और संगठन में भ्रष्टाचार को रोकने के लिए क्या कदम उठाये गए हैं ?

ऊर्जा मंत्री (श्री कल्याण सिंह कालवो) :

(क) और (ख) इस संबंध में सूचना एकत्रित की जा रही है और इसे उपलब्ध होते ही सभा पटल पर रख दिया जाएगा।

Drug price fixation by BICP

335. SHRI DHULESHWAR MEENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the attention has been drawn to the news-item which appeared in the Business Standard Calcutta on 1st November, 1990 under the "BICP Denies Discrepancies in Drug Price Calculations;

(b) what is the role assigned to BICP;

(c) whether it is a fact that the price recommended by BICP are unjustified and pro-producers;

(d) what are the names of drugs where his Ministry found their recommendations unjustified and what steps have been taken to call explanation from BICP;

(e) whether it is a fact that certain instances have come to the notice of his Ministry where market prices of bulk drugs are lower than notified prices; and

(f) if so, names of such drugs notified prices of each and market prices and what steps have been taken to reduce the prices?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Yes, Sir.

(b) Bureau of Industrial Costs and Prices is a recommendatory body assigned with the task of recommending prices of various commodities including drugs from time to time.

(c) No, Sir.

(d) Prices of drugs are fixed by the Government keeping in view all the aspects including the recommendations of the BICP.

(e) Yes, Sir.

(f) Prices fixed by the Government under provisions of Drugs (Prices Control) Order, 1987 are the maximum sale prices and the manufacturers are free to sell the bulk drugs at prices not exceeding the price fixed by the Government. Whenever reports of market prices of a bulk drug being lower than Government fixed price come to the notice of the Government, necessary action is taken in the matter. Price of Analgin has already been reduced on this basis.

कोल इंडिया लिमिटेड द्वारा पर्यावरणीय संरक्षण

336. श्री शंकरदयाल सिंह : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोल इंडिया लिमिटेड ने पर्यावरणीय संरक्षण के लिए कोई व्यापक योजना तैयार की है ; और

(ख) यदि हाँ तो इसका स्वरूप क्या है और इन परियोजनाओं के क्रियान्वयन का प्रबंधन किया जाता है ?

ऊर्जा मंत्री (श्री कल्याण सिंह कालवो) :

(क) और (ख) कोयला क्षेत्र में पर्यावरणीय सुरक्षा के प्रति बहुत चिंता तथा जागरूकता प्रवृत्ति विद्यमान है। इस उद्देश्य की ध्यान में रखते हुए 10 बड़े कोयला क्षेत्रों के लिए बहुत पर्यावरणीय प्रबंधन योजनाएं तैयार की गई हैं। इन योजनाओं में विभिन्न कोयला क्षेत्रों में पर्यावरण की